

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE

**LOK SABHA**  
**UNSTARRED QUESTION No. †227**

TO BE ANSWERED ON MONDAY, FEBRUARY 03, 2025/MAGHA 14, 1946 (SAKA)

**SCHEME FOR SPECIAL ASSISTANCE TO SCEI**

†227. **Shri Nalin Soren:**

**Adv Dean Kuriakose:**

**Shri Jugal Kishore:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government had launched a new scheme called Special Assistance to States for Capital Expenditure/Investment;
- (b) if so, the details of interest free loan/assistance provided to the States so far under the said scheme including Jammu and Kashmir, State/year-wise;
- (c) the other steps taken/being taken by the Government for capital expenditure/investment across the country, if so, the details thereof;
- (d) whether the Government has sanctioned funds under the Special Assistance to States for Capital Investment Scheme for Kerala State during the last two years, if so, the details thereof and if not, the reasons therefor; and
- (e) the total number of projects sanctioned and funds sanctioned under the scheme during the last two years, State-wise?

**ANSWER**

**THE MINISTER OF STATE FOR FINANCE**  
**(SHRI PANKAJ CHAUDHARY)**

(a) & (b): Yes Sir. The Union Government, in the financial year 2020-21, launched the 'Scheme for Special Assistance to States for Capital Expenditure' which was continued in the financial year 2021-22 as well. Thereafter, the Schemes were implemented as the 'Scheme for Special Assistance to States for Capital Investment' in the financial years 2022-23 and 2023-24 and is being continued in the financial year 2024-25 also. The State-wise and year-wise details of Special Assistance (Loan) provided under the Schemes to the States so far are provided in Annexure 'A'. No releases have been made to the Union Territory (UT) of Jammu & Kashmir as the Scheme is meant only for the States, and not UTs. In case of UTs, financial assistance is provided under different heads by the Ministry of Home Affairs.

(c): The normal Net Borrowing Ceiling (NBC) of the States for the year 2021-22 was fixed at 4% of Gross State Domestic Product (GSDP) as recommended by Fifteenth Finance Commission (15<sup>th</sup> FC). Out of the normal NBC of 4% of projected GSDP for the year 2021-22, borrowing ceiling of 0.50% of the projected GSDP was earmarked for the incremental capital expenditure incurred by the States during 2021-22, for which, a target for capital expenditure was fixed for each State. In FY 2024-25, an incentive amount of Rs. 25,000 crore is earmarked for States who achieve more than 10% growth in Capital Expenditure from their own resources.

(d): In the Financial Year (FY) 2022-23, Rs. 1902.74 crore was released to the State of Kerala. In FY 2023-24, no funds could be released to the State of Kerala due to non-utilization of funds earlier and non-compliance with scheme guidelines.

(e): The State-wise details of number of projects sanctioned under the scheme during the last two years are given in Annexure 'B'. The State-wise and year-wise details of Special Assistance (Loan) provided under the Schemes to the States are provided in Annexure 'A'

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**Funds released to States under the Scheme for Special Assistance to States for Capital Expenditure/Investment from 2020-21 to 2024-25:**

(Rs. in crore)

Sl. No.	States	2020-21	2021-22	2022-23	2023-24	2024-25 (as on 28.01.2025)
1	Andhra Pradesh	688.00	501.79	6,105.56	4090.81	5604.71
2	Arunachal Pradesh	232.97	371.19	1,564.10	2363.42	606.02
3	Assam	450.00	600.00	4,300.14	5804.43	6200.18
4	Bihar	843.00	1,246.50	8,455.85	8814.80	11521.88
5	Chhattisgarh	286.00	423.00	2,941.97	3365.25	5768.40
6	Goa	97.66	111.04	572.75	695.20	1185.18
7	Gujarat	285.00	432.00	4,045.82	4254.32	3893.35
8	Haryana	91.00	135.00	1,267.00	1702.05	807.30
9	Himachal Pradesh	533.00	800.00	650.80	1515.97	1050.26
10	Jharkhand	277.00	246.00	2,964.32	4580.61	1233.74
11	Karnataka	305.00	451.50	3,399.35	3879.24	4795.21
12	Kerala	81.50	238.50	1,902.74	0.00	1272.27
13	Madhya Pradesh	1,320.00	1,512.36	7,360.20	12636.21	10166.58
14	Maharashtra	514.00	771.73	6,744.16	5376.31	5223.31
15	Manipur	317.16	212.85	467.22	542.70	568.30
16	Meghalaya	200.00	281.20	1,049.02	1293.06	1669.40
17	Mizoram	200.00	299.99	297.50	743.28	630.00
18	Nagaland	200.00	300.00	504.16	973.20	462.48
19	Odisha	471.50	517.12	75.00	3532.14	5573.81
20	Punjab	296.50	223.50	798.22	0.00	1244.47
21	Rajasthan	1,002.00	692.41	5,595.64	8513.42	6876.79
22	Sikkim	200.00	300.00	551.36	797.85	1130.27
23	Tamil Nadu	-	505.50	4,011.27	5326.42	4958.94
24	Telangana	358.00	214.14	2,500.98	1948.34	1368.21
25	Tripura	300.00	118.54	349.79	662.92	812.82
26	Uttar Pradesh	976.00	1,483.00	7,940.50	19215.08	10795.16
27	Uttarakhand	675.00	263.92	1,124.01	1911.71	898.56
28	West Bengal	630.00	933.00	3,655.92	5015.58	9728.94
<b>TOTAL</b>		<b>11,830.29</b>	<b>14,185.78</b>	<b>81,195.35</b>	<b>109554.32</b>	<b>106046.54</b>

**ANNEXURE-‘B’****State-wise details of number of projects sanctioned under the "Scheme for Special Assistance to States for Capital Investment" during the last two years.**

<b>Sl. No.</b>	<b>State</b>	<b>2022-23</b>	<b>2023-24</b>
1	Andhra Pradesh	107	63
2	Arunachal Pradesh	202	30
3	Assam	244	562
4	Bihar	147	4
5	Chhattisgarh	442	8
6	Goa	39	41
7	Gujarat	144	306
8	Haryana	21	244
9	Himachal Pradesh	55	58
10	Jharkhand	337	10
11	Karnataka	25	26
12	Kerala	125	40
13	Madhya Pradesh	187	352
14	Maharashtra	276	318
15	Manipur	36	36
16	Meghalaya	147	169
17	Mizoram	91	149
18	Nagaland	78	102
19	Odisha	0	155
20	Punjab	84	2
21	Rajasthan	301	336
22	Tamil Nadu	14	3
23	Sikkim	33	21
24	Telangana	83	6
25	Tripura	190	2
26	Uttar Pradesh	43	269
27	Uttarakhand	110	19
28	West bengal	319	493